

in respect of Kendriya and Navodaya Vidyalayas in Gujarat during the last three years is as under:

KENDRIYA VIDYALAYAS

Head	Rupees Crores		
	1995-96	1996-97	1997-98
(a) Pay & Allowances	8.11	9.59	13.49
b) Construction Works	1.77	0.24	1.43
c) Others	0.45	0.54	0.60
Total:	10.33	10.37	15.82

NAVODAYA VIDYALAYAS

Operational	2.75	2.91	3.85
Construction	2.36	6.38	1.51
	5.11	9.29	5.36

(b) to (d) The information is being collected and would be laid on the Table of the House.

Liberalisation of Visa Rules

3197. SHRI RAJENDRA AGNIHOTRI:
SHRI PANKAJ CHOUDHRY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to liberalise the visa rules for the promotion of tourism in the country; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Government of India follows liberal visa policy for promotion of tourism. Indian Missions abroad have been delegated powers to grant six months' multi-entry visa to the foreigners desirous of coming to

India for tourism. In addition, foreign tourists in group of four or more arriving by air or sea, sponsored by recognised Indian Travel Agencies and with a pre-drawn itinerary, are also granted Group Tourist Visa on arrival for a specified period of time on the written request of the Travel Agencies presented to the Immigration Officer giving full personal and passport details of the group members.

Ban on Lotteries

3198. SHRIMATI MINATI SEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have initiated to open a discussion with Chief Ministers of various States to impose ban on lotteries;

(b) if so, the details thereof; and

(c) if not, the time by which a meeting in this regard is likely to be convened?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) The matter was placed before the Conference of Chief Ministers held on the 27th November, 1998. Though the Chief Ministers from the North Eastern States expressed concern about the adverse impact that the ban would have on their revenues, the general consensus was that lotteries should be statutorily banned.

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**STATEMENT CORRECTING THE REPLY TO
UNSTARRED QUESTION NO. 3971 DATED
JULY 14, 1998 REGARDING TOURS BY
KRIBHCO OFFICIALS**

THE MINISTER OF STATE IN THE MINISTRY OF
CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): Sir,

I invite attention of the House to the reply to the unstarred question No. 3971 in the Lok Sabha on 14th July, 1998. The total number of foreign tours mentioned were 171 in the original reply to parts (a) to (d) of the question. These are in fact 178. The revised Annexure referred to in reply to parts (a) to (d) is enclosed.

2. The error which occurred inadvertently is regretted and I crave the indulgence of the House to the extent mentioned above.

3. The error has been pointed out by KRIBHCO recently while replying to questions by the Standing Committee on Petroleum & Chemicals during its examination. Therefore, the corrected Statement is being laid in the current Session.

Revised Annexure

Purpose of tour	No. of tours		Expenditure in US \$	
	1996-97	1997-98	1996-97	1997-98
A. Project related				
(i) Joint ventures at				
-Oman	60	64	1,08,929	1,85,112
-Iran	—	4	—	2,520
(ii) Hazira Expansion and Gorakhpur Projects	—	6	—	13,469
B. Conferences/ Seminars/Symposiums/ Training etc.	15	16	45,036	51,626
C. ODA(DFID) Projects	5	8	.	.
Total	80	98	1,53,965	2,52,727

*Expenditure borne by ODA.